

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-503
(IB)-253(PB)/2021
IA/6227/2022

IN THE MATTER OF:
SSA Traders Pvt. Ltd.

....Applicant

SECTION
U/s 10 of (IBC)

Order delivered on 13.03.2023

CORAM:
SHRI ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant : Mr. P. Nagesh, Sr. Adv. with Mr. Gautam Singh in
IA/6227/2022
For the Respondent :

ORDER

IA. No. 6227/2022:

For the reasons stated therein the IA/6227/2022 is **allowed**.

List the main matter i.e. (IB)-253(PB)/2021 before the Regular Bench on
28.03.2023.

S/d-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

S/d-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)